

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-CW-284-2020**

Prasad Shivanand Surlakar

... **Petitioner.**

*Versus*

State of Goa and Ors.

... **Respondents**

Mr. Sayed Sufiyan, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the Respondents.

**Coram : M. S. SONAK &  
M. S. JAWALKAR, JJ**

**Date: 20<sup>th</sup> October, 2020**

**P.C.**

Heard Mr. Sayed Sufiyan, learned Counsel for the petitioner.

2. Issue notice to the respondents, returnable on 24.11.2020.
3. Ms. Ankita Kamat, the learned Additional Government Advocate waives service on behalf of the respondents.

4. Mr. Sayed Sufiyan submits that he will serve a copy of the petition to the office of the learned Advocate General latest by end of this week.

5. Stand over to 24.11.2020.

***M. S. JAWALKAR, J.***

***M. S. SONAK, J.***

msr